

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:160

ANSWERED ON:24.02.2015

LAW TO RESTRICT TERRORIST SYMPATHISER

Adsul Shri Anandrao ;Patil Shri Shivaji Adhalrao;Shrirang Shri Chandu Barne;Venugopal Dr. Ponnusamy

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal to frame a new law to deal with those going abroad to join terrorist organisations like ISIS;
- (b) if so, the details thereof; and
- (c) if not, the extant provisions of laws to deal with such individuals?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a)to(c): The existing Unlawful Activities (Prevention) Act, 1967, as amended in 2004, 2008 and 2012 comprehensively covers all terror related matters including Indian youth joining terror outfits like ISIS, etc. Hence, there is no requirement of a new Law to deal with such individuals.